

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION NO. 1257
TO BE ANSWERED ON 11/02/2025**

Operational Cooperatives in Andhra Pradesh

1257. Shri Lavu Sri Krishna Devarayalu:

Will the Minister of Cooperation (सहकारिता मंत्री) be pleased to state:

- (a) the details of the total number of cooperatives functioning in Andhra Pradesh, District-wise;
- (b) whether the Government has initiated any scheme to promote cooperative activities, if so, the details thereof;
- (c) the number of Urban Banks under Cooperatives in Andhra Pradesh;
- (d) whether any of these Urban Banks are under consideration to be converted into Small Finance Banks (SFBs), if so, the details thereof; and
- (e) the details of the amount sanctioned by the Government for the cooperative sector in Andhra Pradesh?

ANSWER

**THE MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)**

(a) As per the National Cooperative Database (NCD), the total number of functional cooperative societies in Andhra Pradesh, district-wise, as of Jan. 27th 2025 is attached at **Annexure 1**.

(b) The Government has initiated several schemes throughout the country for the development of cooperatives. Following are the schemes implemented by the Government:

1. Strengthening of PACS through Computerization: In order to strengthen PACS, project for Computerization of functional PACS with a total financial outlay of ₹2,516 Crore has been approved by the Government of India, which entails bringing all functional PACS in the Country onto a common ERP based national software, linking them with NABARD through StCBs and DCCBs. A total of 67,930 PACS from 30 States/ UTs have been sanctioned under the project. A total of 50,455 PACS have been onboarded on ERP Software and hardware has been procured by 30 States/UTs.

2. World's Largest Decentralized Grain Storage Plan in Cooperative sector: Government has approved a plan to create warehouses, custom hiring centers, primary

processing units and other agri-infrastructure for grain storage at PACS level, through convergence of various GOI schemes, including AIF, AMI, SMAM, PMFME, etc. This will reduce wastage of food grains and transportation costs, enable farmers to realize better prices for their produce and meet various agricultural needs at the PACS level itself.

3. Rs.10,000 crore loan scheme launched for strengthening of Sugar Cooperative Mills: Government has launched a scheme through NCDC for setting up ethanol plants or cogeneration plants or for working capital or for all three purposes. So far, the Ministry has released Rs. 875 crore to NCDC (Rs. 500 crore in FY 2022-23 and Rs. 375 crore in FY 2024-25) under the scheme and as of now, NCDC has sanctioned 80 loans amounting to Rs.9,169.76 crore to 44 CSMs.

4. Computerization of Agriculture and Rural Development Banks (ARDBs): To strengthen the long-term cooperative credit structure, the project of computerization of 1,851 units of Agriculture and Rural Development Banks (ARDBs) spread across 13 States/ Union Territories has been approved by the Government. NABARD is the implementing agency for the project. So far, proposals from 10 States/UTs have been received and sanctioned. Further, GOI share amounting to Rs 5.08 crore has been released to 9 States/UTs in FY 2023-24 and FY 2024-25 for procurement of hardware, digitization and setting up of support system.

5. Expansion of National Cooperative Development Corporation (NCDC) to increase its range and depth: NCDC has launched new schemes in various sectors such as ‘Swayamshakti Sahkar’ for SHGs; ‘Deerghavadhi Krishak Sahkar’ for long term agricultural credit and ‘Dairy Sahkar’ for dairy. During the current FY 2024-25, so far, total financial assistance of Rs. 84,673.70 crores have been disbursed by NCDC.

(c) As per the National Cooperative Database (NCD), as of 27th January, 2025, the total number of Urban Cooperative Banks in Andhra Pradesh is **35**.

(d) At present, there are no Urban Cooperative Banks under consideration to be converted into Small Finance Banks (SFBs) in Andhra Pradesh.

(e) Details of the amount sanctioned by the Government for the cooperative sector in Andhra Pradesh are as follows:

(Rupees in Crore)

Sr. No.	Financial Year	Amount Sanctioned for Computerization of PACS	Amount Sanctioned by NCDC
1	2022-23	14.93	11338.85
2	2023-24	22.84	14222.28
3	2024-25	18.12	18503.42

Annexure 1**District-wise total number of functional cooperative Societies in Andhra Pradesh**

S.No	District	Number of Societies
1	Alluri Sitharama Raju	60
2	Anakapalli	592
3	ANANTAPUR	313
4	Annamayya	250
5	Bapatla	502
6	CHITTOOR	315
7	EAST GODAVARI	649
8	Eluru	864
9	GUNTUR	260
10	Kakinada	581
11	Konaseema	875
12	KRISHNA	689
13	KURNOOL	481
14	Nandyal	184
15	NTR	632
16	Palnadu	546
17	Parvathipuram Manyam	150
18	PRAKASAM	737
19	SPSR NELLORE	679
20	Sri Sathya Sai	283
21	SRIKAKULAM	439
22	Tirupati	466
23	VISAKHAPATANAM	530
24	VIZIANAGARAM	361
25	WEST GODAVARI	667
26	Y.S.R.	589
Total		12694

Source: National Cooperative Database (NCD) as of January, 27th2025